GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 559 TO BE ANSWERED ON JULY 22, 2021

ISSUANCE OF MUNICIPAL BONDS

No. 559. SHRI HIBI EDEN:

WILL THE MINISTER OF HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is promoting Cities/Urban Local Bodies (ULBs) to mobilize resources by issuing Municipal Bonds and if so, the details thereof including the consents to be obtained by Cities/Urban Local Bodies from various Governmental bodies in this regard;
- (b) the steps to be completed by Cities/Urban Local Bodies before raising funds by issuing Municipal Bonds which are listed at stock exchanges in the country as well as abroad;
- (c) the details of Municipal Corporations which have issued such bonds till date and the funds generated through such listings, State/UT-wise and ULB-wise;
- (d) whether the Government has got any information/ application/proposal to issue the Municipal Bonds for Cities/Urban Local Bodies of Kerala and if so, the details including the application/proposal from Cochin Municipal Corporation?

ANSWER

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): Yes, Sir. Cities/Urban Local Bodies (ULBs) have been encouraged to mobilize resources by issuing Municipal Bonds.

Ministry of Housing & Urban Affairs has been providing incentive to ULBs for issuance of Municipal Bonds at the rate of ₹13 crore per ₹100 crore worth of bonds issued, not exceeding ₹26 crore per ULB.

- (b): The steps to be completed by Cities/ULBs, before raising funds by issuing Municipal Bonds, are as under:
 - Project identification and Detailed Project Report (DPR)
 preparation for being funded by Municipal Bonds
 - Preparing audited Balance Sheets for last five years
 - Getting the Issuer Credit Rating
 - Appointing a Merchant Banker
 - Prepare a working team (Legal Counsel/ Trustee/ Transaction Advisors)
 - Approvals from the Securities and Exchange Board of India
 (SEBI) on compliances
 - Selection and signing of Stock Exchange Agreement
 - Finalizing Escrow Account structure
 - Investor Meet/ Roadshows
 - Finalising Terms of Agreement
 - Book building, Allotment and Information Memorandum signing
 - Listing of Bonds
- (c): So far, ₹3,840 crore has been raised through issuance of Municipal Bonds for upgrading urban infrastructure by ten ULBs as under:

#	Name of city/	State	Amount of
	ULB		Municipal Bonds
			issued
			(₹ in crore)
1	Amaravati	Andhra Pradesh	2,000
2	Vishakhapatnam		80

3	Ahmedabad	Gujarat	200
4	Surat		200
5	Bhopal	Madhya Pradesh	175
6	Indore		140
7	Pune	Maharashtra	200
8	Hyderabad	Telangana	495
9	Lucknow	Uttar Pradesh	200
10	Ghaziabad		150
		3,840	

(d): No, Sir.
